

(ग) १९६२-६३ के वित्तीय वर्ष के लिये उस राज्य को किस काम के लिए कितनी-कितनी धनराशियां स्वीकृत की गयी हैं ?

योजना, भ्रम तथा रोजगार मंत्री (श्री नन्दा) : (क) एक विवरण सभा-पटल पर रखा गया है। [बैलिये परिशिष्ट २, अनुबन्ध संख्या ८८]

(ख) १९६१-६२ में राज्य योजना पर जो खर्च हुआ वह वर्ष के दौरान बाद में उपलब्ध होगा।

(ग) सालाना योजना पर विचार-विमर्श होने के बाद, विकास मद के अन्तर्गत होने वाले खर्च का कतिपय तफसीलों को प्रभो अन्तिम रूप दिया जाना है।

Woodcraft Products Ltd. Cooch-Bihar

1637. Shri Karjee: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Woodcraft Products Ltd., Cooch-Bihar (West Bengal) is closed for ever;

(b) for what reasons licence was given to the management of the factory to shift it from Cooch-Bihar (West Bengal) to Jeypore (Assam);

(c) whether previous consent was taken from West Bengal Government for giving the shifting licence; and

(d) whether the Ministry have received any representation from the management of the West Bengal Government to give a licence for re-opening the factory at Cooch-Bihar (West Bengal)?

The Minister of Commerce and Industry (Shri K. C. Reddy): (a) to (d) A statement is laid on the Table [See Appendix II, annexure No. 89].

Ferro-Manganese Plant in Balaghat, M.P.

1638. Shri Subodh Hansda: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to set up a Ferro-manganese plant in Balaghat area of Madhya Pradesh which is rich in manganese mines;

(b) if not, how the manganese is consumed in our country;

(c) whether a portion of it is also exported to foreign countries; and

(d) if so, whether by such exports the Government is losing a huge amount annually?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) No, Sir.

(b) and (c). A portion of it is consumed internally by the Ferro-Manganese industry and the Indian steel plants, and the rest is exported to foreign countries.

(d) No, Sir.

Board of Directors of British India Corporation, Kanpur

1639. Shri Indrajit Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to reconstitute the Board of Directors of the British India Corporation, Kanpur;

(b) whether this will affect the present holdings of the Government and the Life Insurance Corporation in the B.I.C.; and

(c) if so, in what manner?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Since 23rd May, 1958, when the High Court, Allahabad, on a petition filed by the Life Insurance Corporation, passed an interim order restraining Shri H. D. Mundhra from acting as a Director of the British India Corporation Limited,